

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR
CP 18/2003 in OA 617/2001) DATE OF ORDER: 8th 9th 2003

Rajesh Kumar son of Shri Ran Lakhan, TNGR, Western Railway
now North Western Railway, Jaipur Station, Jaipur.

... Applicant

VERSUS

1. Shri R.K. Meena, Divisional Rail Manager, Western Railway,
Now North Western Railway, Power House Road, Jaipur.

... Respondent.

Mr. Nand Kishore, Counsel for the applicant
Mr. Madhukar Sharma, Proxy counsel for
Mr. S.S. Hassan, Counsel for the respondents

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)
Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (ORAL)

The present Contempt Petition has been filed for the
alleged disobedience of the order of this Tribunal dated 13th 9th 2002
passed in OA No. 617/2001.

2. Show Cause notice was issued to the respondent. The respon-
dents have filed additional reply whereby stating that directions
issued by this Tribunal in OA No. 617/2001 has been complied with.
They have also tendered unconditional apology in for delay in
deciding the matter. This fact is not disputed by the learned
counsel for the applicant.

3. In view what has been stated above, the present Contempt
Petition does not survive. It is dismissed accordingly. Notices
issued to the respondents are discharged.


(A.K. BHANDARI)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)